GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA

UNSTARRED QUESTION NO:3734
ANSWERED ON:13.02.2014
TOTAL SANITATION CAMPAIGN
Dubey Shri Nishikant ;Hussain Shri Syed Shahnawaz;Rane Dr. Nilesh Narayan

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of habitations/villages covered under the Total Sanitation Campaign (TSC) in various States of the country, State/UT-wise;

(b) the details of various assistance/subsidies provided by the Government for the construction of Individual Household Latrines (IHHL) and toilets in public places in rural areas including Bihar, State-wise;

(c) whether the Government proposes to increase the amount of assistance/subsidy being provided under Nirmal Bharat Abhiyan (NBA) to the State Governments in view of the inflation;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) Government of India administers the Nirmal Bharat Abhiyan (NBA) earlier known as Total Sanitation Campaign (TSC), to accelerate the progress of sanitation in rural areas.

Under NBA/TSC, projects are sanctioned taking the district as a unit and all habitations/villages in district are supposed to be covered under the programme.

Till date 607 district projects have been sanctioned. State/UT-wise details of district projects sanctioned are at Annexure-1.

(b) The details of incentive provided by the Government for the construction of Individual Household Latrines (IHHL) and Community Sanitary Complexes in rural areas including Bihar is as under :-

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Components Total  Centre  State  Beneficiaries MGNREGS
  incentive  share  share  share
  (In Rs.)  (In Rs.)  (In Rs.)  (In Rs.)
Individual  10,900/-  3200/-   1400/-  900/-  5400/-
householdl (11400/  (3700/-
atrines  - for Hilly and for Hilly
(IHHLs)  difficult areas) and
    difficult
    areas)
Community       2,00,000  1,20,000/- 60,000/-  20,000
Sanitary
Complexes
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The funds are not released component-wise under TSC/NBA. However the total central share of funds released to States/UTs under the TSC/NBA till January, 2014 is at Annexure-II.

(c) No Madam.

(d) Does not arise.

(e) The incentive for construction of Individual household latrines was revised w.e.f. 1-4-2012